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D.K.Patra vs. UOI

ORDERS/DIRECTIONS SL.No.8

O.A. No.867/13

Date- 4.4.2014

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri P.B.Mohapatra, learned counsel for the applicant and Shri S.Barik, learned ACGSC on M.A..No.157/14 filed on 28.2.2014, wherein it has been prayed by the Respondents for eight weeks' time to comply with the order 18.12.2013 in O.A.No.867/13. The prayer is allowed. Accordingly, M.A.No.157/14 is disposed of.

Rein

MEMBER(A)

Ales
MEMBER(J)